

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-112**  
**IB-34(ND)/2020**

**IN THE MATTER OF:**

Amit Singla.

Vs.

Indiglobal Tradelinks Pvt Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 03.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

: Mr. Shashwat Tripathi, Adv

For the Respondent/CD


: Ms. Pallavi Advocate (Suspended Board of Director)

For the Intervener

**ORDER**

Counsel for the Applicant is present. Counsel for the Suspended Board of Directors is present. Matter stands adjourned.

List the matter on 18.02.2021.

  
**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**